

**GOVERNMENT OF INDIA  
ATOMIC ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:4756  
ANSWERED ON:25.08.2010  
APPROVAL FOR NUCLEAR PLANT  
Mitra Shri Somendra Nath

**Will the Minister of ATOMIC ENERGY be pleased to state:**

- (a) whether the Government has accorded in principle approval for setting up of nuclear plant in Haripur in West Bengal;
- (b) if so, the steps taken by the Government to acquire land for the purpose;
- (c) the compensation package worked out by the Government in this regard; and
- (d) the time by when the plant is likely to be operationalised?

**Answer**

THE MINISTER OF STATE FOR SCIENCE & TECHNOLOGY AND EARTH SCIENCES (INDEPENDENT CHARGE), PMO, PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PARLIAMENTARY AFFAIRS.(SHRI PRITHVIRAJ CHAVAN):

(a) Yes.Sir

(b)to(d) The state government has advised a calibrated approach in this regard and as a first step, public awareness activities only have been taken up. The compensation, Resettlement & Rehabilitation Package and land acquisition are yet to be discussed with the state government. Nuclear Power Corporation of India Limited (NPCIL) is closely interacting with Government of West Bengal for taking up pre-project activities including land acquisition at the site so as to start work on first two reactors in the year 2012. The completion period for the first set of reactors is six years.